

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 21291/2023

(Arising out of impugned final judgment and order dated 26-07-2022 in DBCWP No. 7594/2008 passed by the High Court of Judicature for Rajasthan at Jodhpur)

AMBUJA CEMENTS LIMITED

Petitioner(s)

VERSUS

THE STATE OF RAJASTHAN & ORS.

Respondent(s)

(IA No.105840/2023-CONDONATION OF DELAY IN FILING)

Date : 04-07-2023 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. RAVINDRA BHAT

HON'BLE MR. JUSTICE ARAVIND KUMAR

For Petitioner(s) Mr. Surender Kumar Gupta, AOR
Mr. Chitvan Singhal, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Leave granted.

Issue notice on interim relief returnable after
eight weeks.

Tag with C.A. No. 8267 of 2013.

(NEETA SAPRA)
COURT MASTER (SH)

(MATHEW ABRAHAM)
COURT MASTER (NSH)